

Statement

Particulars of the Indian Administrative Service Officers of Tamil Nadu Cadre who Resigned from the Service Since 1980

Sl. No.	Name of the Officer with year of allotment	Date of resignation	Reasons adduced for resignation	Whether sought permission to join private sector and if so the names of the companies they have joined
1	Shri S. Srinivasan (1963)	1-11-1982	Personal reasons	There is no requirement under the rules to seek permission of Government to take up employment after resignation.
2	Shri D. Gangappa	14-1-1983	The Indian Administrative Service is not attractive and his services cannot be utilised effectively in the Indian Administrative Service.	

Sports school at Pune

1046. SHRI SURESH KALMADI: SHRI KISHOR MEHTA: SHRI DHARAM CHANDER PRASHANT.

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose sports school, at Pune; and

(b) if so, what amenities are likely to be provided to the students and what is the estimated cost of the project?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI R. K. JAICHANDRA SINGH): (a) No, Sir.

(b) Does not arise.

Criticism of the atomic power station at Narora

1047. SHRI SURESH KALMADI:

SHRI DHARAM CHANDER PRASHANT;

Will the PRIME MINISTER be pleased to state;

(a) whether it is a fact that the V. R. Vengurlekar Committee set up in 1972 for site selection for future atomic power stations in the country had criticised Narora as a site for setting up of nuclear power station;

(b) if so, what were the reasons for selecting Narora as a site; and

(c) whether atomic radiation hazards was taken into account while selecting Narora as the site for nuclear power station?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ PATIL):

(a) No, Sir.